

1	2	3	4	5
17.	Meghalaya	30,000	1,000	-
18.	Nagaland	24,000	02,09,000	02,20,000
19.	Orissa	66,40,000	93,84,000	37,52,000
20.	Pondicherry (U.T.)	02,67,000	03,10,000	02,58,000
21.	Punjab	23,05,000	51,59,000	76,39,000
22.	Rajasthan	57,98,000	70,00,000	1,73,00,000
23.	Sikkim	01,20,000	03,38,000	14,87,000
24.	Tamil Nadu	59,48,000	80,00,000	1,00,77,000
25.	Tripura	03,30,000	05,01,000	06,99,000
26.	Uttar Pradesh	1,48,71,000	1,70,18,000	2,83,58,000
27.	West Bengal	47,58,000	61,31,000	97,91,000

**External Assistance for Technical
Education Projects**

36. SHRI S. SUDHAKAR REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether proposals received from various State Governments including Andhra Pradesh seeking external assistance for their technical education projects are lying pending for approval;

(b) if so, the details thereof state-wise and the reasons for delay in clearing these proposals; and

(c) the time by which these proposals are likely to be cleared?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (c) For sustaining the gains in polytechnic education, achieved through ongoing World Bank Assisted Technician Education Project, this Ministry has sought fresh external assistance for four major initiatives, which includes strengthening of technician education in States and UTs not covered under the ongoing Technician Education Project. Estimates of requirement of funds were sought from various State Governments, including Andhra Pradesh. A consolidated project proposal seeking assistance from the World Bank has been formulated.

[Translation]

**Development and Employment
Guarantee Scheme**

37. SHRI RAMSHETH THAKUR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the fund allocated by the Union Government under "Rural Development and Employment Guarantee Scheme" for the Raigarh district of Maharashtra during the last three years;

(b) the names of the development schemes being implemented by the Union Government in the Raigarh district alongwith their present position;

(c) the names of the schemes yet to be sanctioned by the Government; and

(d) the time by when the sanction in this regard is likely to be given?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) and (b) There is no scheme called "Rural Development and Employment Guarantee scheme" being implemented in Raigarh district of Maharashtra. The following however are the development schemes of the Ministry of Rural Areas and Employment under implementation in the district :

- (i) Jawahar Rojgar Yojana (JRY)
- (ii) Employment Assurance Scheme (EAS)
- (iii) Million Wells Scheme (MWS)

	1	2	3	4	5
(iv) Integrated Rural Development Programme (IRDP)					
(v) Development of Women and Children in Rural Areas (DWCRA)	5.	DWCRA	13.92	15.52	0
(vi) Training of Rural Youth for self Employment (TRYSEM)	6.	TRYSEM	5.89	13.66	9.37
(vii) Indira Awas Yojana (IAY)	7.	IRDP	118.67	164.85	109.94
(viii) Accelerated Rural Water Supply Programme (ARWSP)	8.	TOOLKITS	6.12	6.12	0
(ix) Westeland Development (WD)	9.	ARWSP	716	716	677.24
	Total		1630.85	2144.71	1443.4

Public Sector 134-

Fertiliser Factories Running in Loss

38. SHRI GANGA CHARAN RAJPUT :
SHRI KRISHAN LAL SHARMA :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the fertilizer units in Public/Private sectors are running into losses;

(b) the details of profit making/incurred losses by such units during 1997-98 and as on date;

(c) the reasons for their losses; and

(d) the steps taken by the Government to make these units viable?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) :

(a) to (c) The profit/losses of the fertilizer public sector undertakings/cooperatives under the Department of Fertilizers (DOF) during 1997-98 and 1998-99 (upto Jan'99) have been as under :-

(Rs./Crore)

S.No.	Name of PSUs/Cooperative Sectors	1997-98	1998-99 (April 98 - Jan 99) Provisional
1.	National Fertilizers Limited (NFL)	189.01	52.14
2.	Fertiliser and Chemicals Travancore Limited (FACT)	53.94	(-) 47.00
3.	Rashtriya Chemicals & Fertilizers Limited (RCF)	189.37	171.00
4.	Paradeep Phosphate Limited (PPL)	(-) 105.53	(-) 14.91
5.	Madras Fertilizers Limited (MFL)	(-) 55.35	(-) 39.68
6.	Pyrites, Phosphates & Chemicals Limited (PPCL)	(-) 53.41	(-) 47.41
7.	Fertilizer Corporation of India (FCI)	(-) 724.93	(-) 712.50
8.	Hindustan Fertilizers Corporation Limited (HFC)	(-) 647.83	(-) 578.79
9.	Projects & Development India Limited (PDIL)	06.09	(-) 7.28
10.	Krishak Bharati Cooperative Limited (KRIBHCO)	299.61	206.82
11.	Indian Farmers Fertiliser Cooperative Limited (IFFCO)	438.85	265.45

Statement

S.No.	Scheme	Central Release as on 15.2.99	Total Available Funds	Total Expenditure (Dec. 98)
1	2	3	4	5
1.	JRY	389.49	549.97	372.07
2.	IAY	181.72	266.14	99.46
3.	MWS	58.04	90.02	32.45
4.	EAS	141	322.43	142.87

The status of implementation of these schemes during 1998-99 is in the statement attached.

(c) and (d) One project proposal pertaining to Integrated Wastelands Development Project received from Raigarh district is pending awaiting clarification from the District Rural Development Agency (DRDA), Raigarh.